

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/80/2017  
NAME OF THE PETITIONER : I GEN POWER SYSTEM PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	M. ROSHAN ATIQ	PETITIONER	M. Roshan Atiq
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**ORDER**

Heard. Order reserved.

- sd -  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
/pb/

- sd -  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)